

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 871 of 1998

Jabalpur, this the 25th day of July, 2003

Hon'ble Mr. J.K. Kaushik, Judicial Member
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Arun Kumar Koshta aged about
39 years S/o Shri Ramcharan
Koshta at present posted as
a Station Engineer Telecommunication,
Central Railway, Orai, District-Jalaun (U.P) APPLICANT
(By Advocate - None)

VERSUS

1. Union of India through its
General Manager,
Central Railway, Mumbai
2. Divisional Railway Manager,
Central Railway,
Bhopal (Authority)
3. Senior Divisional Signal and
Telecommunication Engineer,
Central Railway, Bhopal
4. Divisional Signal and
Telecommunication Engineer,
Central Railway, Bhopal

RESPONDENTS

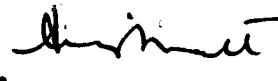
(By Advocate - Shri A. Pathak holding brief of Shri B.Dasilva)

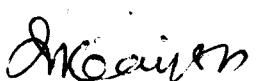
ORDER (ORAL)

By J.K. Kaushik, Judicial Member -

None for the applicant. In the last proceedings
also none appeared on behalf of the applicant. After 18.8.99
it seems that the applicant is not interested in prosecuting
this case. An order was passed on 18.8.99 allowing MA
No. 29/99 seeking amendment in the Original Application.
The amendment allowed has not been incorporated in the OA.

2. We are left with no option except dismissing this
Original Application for non-prosecution. ^{The} same stands dismissed.


(Anand Kumar Bhatt)
Administrative Member


(J.K. Kaushik)
Judicial Member